## Information note to the Press

## For Immediate Release

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## **Telecom Regulatory Authority of India**

Further Extension of time for receiving comments on "Consultation Paper on Cloud Computing."

**New Delhi 25<sup>th</sup> July, 2016:** The Telecom Regulatory Authority of India (TRAI) issued a Consultation Paper on Cloud Computing on 10<sup>th</sup> June 2016 inviting written comments from the stakeholders by 8<sup>th</sup> July 2016 and counter comments by 22<sup>nd</sup> July 2016. The last date for receipt of written comments, if any, from the stakeholders had been extended up to 25<sup>th</sup> July 2016 and counter comments by 8<sup>th</sup> August, 2016.

- 2. Further, on request from the stakeholders, the last date for receipt of written comments, if any, from the stakeholders has been further extended up to 8th August 2016 and counter comments by 22nd August, 2016.
- 3. Written comments on the Consultation Paper may be sent, preferably in electronic form, to Mr. A. Robert J. Ravi, Advisor (QOS) on the e-mail address advqos@trai.gov.in. The comments can also be faxed to 011-23213036. All comments will be posted on the TRAI's website. For any further clarifications please contact Mr. A. Robert J. Ravi, Advisor (QOS) on 011-23230404.

Sudhir Gupta